

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No.2496
TO BE ANSWERED ON 01.08.2016

Talented Children

†2496. SHRI LAXMI NARAYAN YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that deserving and talented children are not able to avail higher education in the country;
- (b) if so, the reaction of the Government thereto;
- (c) the number of children belonging to Below Poverty Line (BPL) category who got admission in higher education courses during the last three years and the current year, State-wise; and
- (d) whether the Government has maintained any data in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) & (b): The Government is committed to ensure that deserving and talented children avail higher education in the country. In order to ensure this, the Government has undertaken various student financial assistance schemes such as comprehensive Educational Loan Scheme, tuition fee waiver scheme, interest subsidy scheme on Model Education Loan for students belonging to economically weaker sections and also scholarships to ensure that no deserving student in the country is deprived of higher education for want of finances. The details are annexed.

The University Grants Commission (UGC) has notified UGC (Grievance Redressal) Regulations, 2012 wherein it has been made mandatory for all the Universities to appoint an ombudsman for redressal of grievances relating to unfair practices in admission etc. Various common Admission Tests such as Joint Entrance Exam (JEE), etc. are conducted by the Central Board of Secondary Education (CBSE) to ensure merit based admission. Reservation in admission of the students belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes (non-creamy layer) to certain Central Educational Institutions is mandated by the Central Educational Institutions (Reservation in Admission) Act, 2006.

(c) & (d): The details are not centrally maintained.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO.2496 FOR 01-08-2016 ASKED BY SHRI LAXMI NARAYAN YADAV, HON'BLE MEMBER OF PARLIAMENT REGARDING TALENTED CHILDREN.

Under Rashtriya Uchchar Shiksha Abhiyan (RUSA), the focus is on serving the unserved and underserved areas to increase the access for higher education.

For protecting the interests of the socially and economically backward students of IITs, the following concessions have been given:

- a) The SC/ST/PH students shall get complete fee waiver.
- b) The most economically backward students (whose family income is less than Rs.1 lakh per annum) shall get full remission of the fee.

Under Central Sector Interest Subsidy Scheme (CSISS), an amount of Rs.767.11 crore was disbursed in 2015-16 which included Rs.579.61 crore for General, Rs.156.86 crore for SC and Rs.30.64 crore for ST students. The entire budget for General category, SC and ST category was utilized. This subsidy is provided to students belonging to economically weaker sections.